

**SETTING UP OF REGIONAL BANK PERSONNEL  
RECRUITMENT BOARD IN BIHAR**

3378. **SHRIMATI MADHURI SINGH :** Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that a Regional Bank Personnel Recruitment Board would soon be set up in Bihar; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI  
JANARDHANA POOJARY) : (a) and  
(b). No, Sir.

Does not arise.

**STEEP FALL IN GROSS PROFITS OF NON-  
FINANCIAL AND NON-GOVERNMENT LARGE  
COMPANIES**

3379. **SHRI K. T. KOSALRAM :** Will the Minister of FINANCE be pleased to state:

(a) whether a study covering 433 non-financial and non-Government large companies each with a paid up capital of over Rs. 1 crore shows that the growth rate in gross profits registered a steep fall from 21.3 per cent in 1979-80 to 10.7 per cent in 1980-81; and

(b) if so, the reasons for this steep fall in gross profits?

THE MINISTER OF FINANCE (SHRI  
PRANAB MUKHERJEE) : (a) Yes, Sir.

(b) The reason for the steep fall in gross profits, as per the study of Reserve Bank of India, was that the rate of increase in total expenditure was more marked than in total income. All the main heads of expenditure registered increases, manufacturing expenses rising by 20% and remuneration to employees by 15% as against 14.2% and 11.6% respectively in 1979-80.

**RESTRICTION ON SAFE LOCKERS IN  
NATIONALISED BANKS**

3380. **SHRI D. S. A. SIVAPRAKASH :** Will the Minister of FINANCE be pleased to state :

(a) is it a fact that the nationalised banks in India have been instructed not to allow safe deposit lockers to any one who has not made fixed deposits of Rs. 10,000 and more; and

(b) if so, on what basis the instructions were issued ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FINANCE (SHRI  
JANARDHANA POOJARY) : (a) No,  
Sir.

(b) Does not arise

**DECLINE IN EXPORT OF LOWER GRADE  
MICA**

3381. **SHRI BINDESHWARI DUBEY :** Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that due to the defective policy of mica exporting business of MITCO, the mica industry has suffered in the recent few years past;

(b) whether it is a fact that the quantity of mica of different varieties, specially lower grade mica which used to be exported earlier, has gone down and as a result of it, there is a recession in the mica market;

(c) whether it is a fact that due to MITCO's exporting policy, small dealers have adversely suffered and thousands of workers engaged in cottage type mica business have been rendered idle; and

(d) what remedial measures Government propose to take to improve the conditions of the mica industry, specially of those small dealers for whose relief the MITCO was set up ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMERCE (SHRI  
P. A. SANGMA) : (a) No, Sir.

(b) There has been gradual increase in the export of processed mica from the

level of Rs. 18.75 crores in 1977-78 to Rs. 28.50 crores in 1981-82. Export of fabricated mica also registered an increase from Rs. 8.75 crores in 1979-80 to an estimated sum of Rs. 15 crores in 1981-82. The export of lower grades of mica viz. below No. 5 excluding mica scrap, which was 3887 M.T. worth Rs. 5.27 crores in 1976-77 had increased to 4493 M.T. valued at Rs. 6.77 crores in 1981-82.

(c) MITCO is paying to small dealers in mica better prices for their products and the price increase ranges between 35 to 40% as compared to the prices they were getting prior to 1979.

(d) There has been no setback in the condition of small dealers. The question of taking any remedial step does not arise.

AI TO GET LOAN FOR PURCHASE OF AIRBUS

3382. SHRI G. NARSIMHA REDDY :  
SHRIMATI MADHURI SINGH : }

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Air India is exploring the possibility of getting loan from foreign sources to buy Airbuses;

(b) if so, what is the need and the response of the foreign sources;

(c) whether the financial transactions of Air India have been showing profits during the last two years and what is the trend for 1982; and

(d) what steps are being taken to mop up wasteful expenditure by Administrative economy particularly by reducing staff in London which is much excess of demand ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA) : (a) Yes, Sir.

(b) The financing offer for the Airbus purchase have been received from various sources and on the basis of the evaluation done, the final accepted proposal is for the financing of the purchase of three Airbuses by an export credit package equivalent to US \$ 110 million by French, German and U.K. banks and an Euro dollar loan of \$ 88 million. A mandate has been given to M/s Lloyds Bank International for arranging these loans.

(c) Air India incurred a loss of Rs. 15.09 crores in 1979-80 and Rs. 21.30 crores in 1981-82. The profits of Air India for the year 1982-83 are expected to be about Rs. 10 crores.

(d) Review of staffing is done on a continuous basis by Air India including those staff posted at London. The present staff has been posted on the basis of the work load at the London Office.

INSTRUCTIONS ISSUED BY CENTRAL OFFICE OF STATE BANK OF INDIA BOMBAY TO CHIEF GENERAL MANAGERS

3383. SHRI R. N. RAKESH : Will the Minister of FINANCE be pleased to state :

(a) whether the Central Office of the State Bank of India, Bombay has issued instructions to the Chief General Managers of all Circles of the Bank vide their letter No. ADM/039464 dated 11th September, 1981 to submit their advices in respect of item "B" thereof;

(b) whether in terms of item "B" of Central Office letter quoted above some of the Members of Parliament wrote to him about the disruption of welfare activities of State Bank of India SC/ST Employees Welfare Association (Regd.) New Delhi by transferring its Office bearers/active members out of Delhi on account of their promotion and also for retaining them in Delhi;

(c) if so, whether Government have instructed the Bank's management to cancel the transfers of the office bearers/active members of the Association; and

(d) if no action has been taken so far, the reasons for delay ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) Yes, Sir.

(c) and (d) The posting of the employees after promotion is made according to the transfer policy of the Bank which is uniformly applicable to all the employees including those belonging to SC/